

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 54 of 2014**

Dated : **5<sup>th</sup> January, 2015**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**In the matter of :**

Himachal Sorang Power Ltd. ... Appellant(s)

vs

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee  
Mr. Jafar Alam  
Ms. Payal Chandra,

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1  
  
Mr. Anand K. Ganesan  
Ms. Mandakini Ghosh

**ORDER**

We have heard the learned counsel for the Respondents.

Post the matter for rejoinder submission by the Appellant on **12<sup>th</sup> January, 2015**.

Written submissions, if any, may be filed by the parties in the meantime after serving a copy on the other parties.

(Justice Surendra Kumar)  
Judicial Member

( Rakesh Nath )  
Technical Member

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